

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

**ITEM NO.01
C.P. (IB) No. 33/GB/2022**

Coram:

Hon'ble Shri Deep Chandra Joshi, Member (J): **Hearing through**
Hon'ble Shri Subrata Kumar Dash, Member (T): **Video Conference**

**ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2023**

In the matter of:

Chirangsala Sales Private Limited - Corporate Debtor
Versus
Vaishno Devi Traders Pvt. Ltd. - Financial Creditor

Section: Under Section 7 of IBC, 2016

S. NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.	MR. ARUN KUMAR	CA	Petitioner/CD	Present in Video
2.	MR. BIMAN DEBNATH	PCS	Respondent/FC	Conference

O R D E R

Date of Order: 19.05.2023

The matter is taken up for hearing through Video Conferencing. Heard the learned Counsel appearing for the Petitioner as well as the Respondent. Pleadings are completed.

2. **List the matter for further hearing on 16.06.2023.**

Sd/-

**(Subrata Kumar Dash)
Member (Technical)
& Adjudicating Authority**

Sd/-

**(Deep Chandra Joshi)
Member (Judicial)
& Adjudicating Authority**